

(iv) Names of Existing Entertainment TV Channels on DD-Direct Plus Platform:

- (1) B4U Movie
- (2) Enter-10 Music
- (3) B4U Music
- (4) Aalmi Sahara
- (5) Sahara Firangi
- (6) Zee Salaam
- (7) Zee Smile
- (8) Zee ETC Music
- (9) Zee 9X
- (10) Dangal
- (11) What's on India
- (12) Star Utsav.

(d) It has been informed by Prasar Bharati that the News and Entertainment Channels which have qualified in e-Auction have already been placed on DD-Direct Plus Platform.

Status of Durgawati Irrigation Project

*358. SHRI RAM KRIPAL YADAV: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Government has approved the Durgawati Irrigation Project in Bihar;
- (b) if so, whether all the clearances have been provided to this project;
- (c) the details of funds allocated for this project and the time schedule for completion of this project and the amount that has already been spent on this project till now;
- (d) whether it is a fact that this project was earlier started in 1976 and its completion schedule was fixed in 1980; and
- (e) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): (a) Durgawati Reservoir Project was originally approved by the planning Commission in May, 1975 for Rs. 25.30 Cr. The second revised cost estimate of the project has been accepted for Rs. 983.10 Cr., (at 2009 Price Level) by the Advisory Committee of Ministry of Water Resources on Irrigation, Flood Control and Multi Purpose Projects in its 106th meeting held on 16.09.2010.

(b) Clearance of the Ministry of Environment and Forest and concurrence of State Finance Department for the project have been obtained.

(c) As per the information furnished by the State Government of Bihar, the budget provisions for Financial Year 2011-12 and 2012-13 are Rs. 12.45 Cr. and Rs. 152.09 Cr., respectively.

(d) and (e) Durgawati Reservoir Project was originally approved by the planning Commission in May, 1975. However, As per information furnished by the State Government of Bihar, the project is scheduled for completion by March, 2014.

Identification of priority households

*359. DR. T.N. SEEMA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the methodology to be used to identify the priority household in the draft Food Security Bill, 2010 would be the BPL Survey, 2011 or the Socio Economic and Caste Census, 2011;

(b) whether Government has taken into account the concerns voiced by Civil Society Organisations;

(c) if so, the details thereof;

(d) the reasons for undertaking a BPL survey when a similar effort has been undertaken by the Registrar General and the Census Commissioner of India;

(e) whether there is any mechanism in place to ensure that all BPL families receive the specified amount of foodgrain every month; and

(f) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) The National Food Security Bill, 2011, introduced in the Lok Sabha on 22nd December, 2011, seeks to cover upto 75% of the rural population (with at least 46% belonging to the priority households) and upto 50% of the urban population (with at least 28% belonging to the priority households) for receiving subsidized foodgrains under Targeted Public Distribution System (TPDS). The Bill provides that within the State-wise number of persons belonging to the priority households and general households, determined by the Central Government, identification of households shall be done by the State Governments or such other agency, in accordance with the guidelines prescribed by the Central Government. The methodology for identification of households has not been arrived at.

(b) to (d) The Government has launched Socio Economic and Caste Census (SECC) in June, 2011 covering (i) BPL Census in rural areas (ii) BPL census in urban areas and (iii) caste enumeration. The Ministry of Rural Development is coordinating